

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3282
ANSWERED ON:18.03.2013
RESTRUCTURING OF NH PROJECTS
Rane Dr. Nilesh Narayan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has decided to restructure some of National Highways (NHs) projects;
- (b) if so, the details thereof; and
- (c) the details of hurdles/constraints, if any, being faced by the Government in acquisition of land for these projects along with the steps taken to remove these hurdles?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) No restructuring of National Highways (NHs) projects is done after the award of the project.

(c) The hurdles/constraints faced by the Government in acquisition of land includes poor/ un-updated revenue records, frequent transfer of Competent Authorities for land acquisition, different set of provisions of payment of compensation in National Highways Act 1956 and Land Acquisition Act 1894, demands made by some State Governments for compensation of their land required for highway construction, problem in transferring the land belonging to other departments, time lost in arbitration etc. Ministry has taken up the issue with the higher authorities of the State Governments for expediting the land acquisition matters. In order to overcome land acquisition problems Regional Offices have been set up by National Highways Authority of India (NHA) headed by Chief General Manager who has been delegated adequate powers regarding land acquisition matters. Special land acquisition units are also set up to expedite land acquisition. Chief Secretaries of State Government have also been nominated as Nodal officers to expedite Highway Projects. Projects are also closely and periodically reviewed at Headquarter as well as field units.